

Declaration of Assets and Liabilities

Year 2023-2024

I, SUNIL KUMAR, Son of SRI RAJA RAM, aged 59 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as UNDER SECRETARY of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No.	Cash	1000/-	MEENA KUMARI 20,000/-	-		Amrita * kumari
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Account No 10839476108 Fix Deposite :- 4,00000/- + 3,00000/- Post Office Saving 5000/-	SBI Account No 20041861962 3,01,000/- SBI Fix Deposite :- 5,00000/- + 2,00000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Jeevan Anand 1,50,000/- Policy No 515986052	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make,	Moter Cycle BR01BZ-5782	NIL	NIL ,	NIL	NIL
(vi)	Jwelry (give details of weight and value)	Gold:-4.425 gram Value:-1,48,750/-	Gold:- 100 gm Value:-5,00,000/- Gold:-28.411 gram Value:-1,96,000/-	NIL.	NIL	NIL
			Silver:-Statue 700gram Payal 300 gram Value:-74,000/-			
	Other assets, such as values of claims / interests	NIL	04 Cows Milk Dairy Project Value:-1,60,000/-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets:-

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr.	Déscription	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
No. (i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL .	NIL	NIL	NIL
(iii)		Mother and Sons Joint Land 1.5 Dhur	Meena Kumari Gift by Own Father Late B.N.Singh Makhdumpur,Digha, Patna 15 Dhur Land	. NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 07-02-2024 10,00,000/-	
SALA OF TAX	(i) Loans from Banks	Personal Loan from SBI,BVM,Patna		
(4)	(ii) Loans from financial institutions	NIL		
	(iii) Government Dues: (a) dues to departments dealing with	NIL		
	government accommodation (b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	NIL		
	(d) dues to departments dealing with telephones	NIL		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL		
	(f) Other dues, if any	NIL		

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b) (i) Income Tax including surcharge [Also indicate the assessment year upto which	PAN-AEMPK4932K	
Income Tax Return filed. Give also Permanent Account Number (PAN)]		
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax		
return filed.] (iii) Sales Tax [Only in case of proprietary business]	Kitanan ara masa masa masa masa masa masa masa	
(iv) Property Tax		

C. Personal Detail:-

GPF/CPF/PRAN No. :- PTS/BLA-28

Gender :- M (M/F)

Date of Birth :- 09/ 01 /1965

Class/Group :- A (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Such Kymgy

Name of Employee : Sunil Kumar

Place: PATNA Designation : Under Secretary

Date: .07/02/2024 Department : Bihar Legislative Assembly

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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